

OFFICE OF THE COMMISSIONER EXCISE, ENTERTAINMENT & LUXURY TAX  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
L- BLOCK, VIKAS BHAWAN, NEW DELHI

F.No.F-1/Ex/IMFL/2020-21/ 489

Dated: 27.07.2021

To,

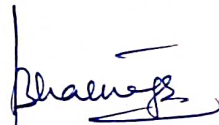
**The Deputy Secretary (Question Branch)**  
Delhi Vidhan Sabha Secretariat,  
Govt. of NCT of Delhi  
Old Secretariat, Delhi-54.

**Sub: Reply with respect to Un-starred Question No.156 raised by Sh. Vishesh Ravi.**

Sir,

Please refer to your letter No. F.No.11(B-1)/VI/2015—20/ Question/6068 dated 22/07/2021 on the subject cited above. I am to enclose herewith reply of the above mentioned question.

This issues with the prior approval of the Competent Authority.



**Assistant Commissioner (PQ)**

Encl: As above

आबकारी, मनोरंजन एवं विलासिता कर विभाग,  
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार, एल व एन ब्लॉक, विकास भवन, आई.पी. इस्टेट  
नई दिल्ली-110002

अतारांकित प्रश्न संख्या :- 156  
दिनांक :- 30.07.2021  
प्रश्नकर्ता का नाम : श्री विशेष रवि

क्रम संख्या	प्रश्न	उत्तर
(क)	मेरे द्वारा आबकारी आयुक्त को लिखे गए पत्र दिनांक 06.01.21, संदर्भ संख्या ११६९१९ पर क्या कारवाई की गई है; और	पत्र दिनांक 06.01.21 के संदर्भ संख्या में जो कारवाई की गई है, उस पत्र की प्रतिलिपि संलग्न है !
(ख)	उक्त पत्र में पूछे गया मामलों की वर्तमान स्थिति का सम्पूर्ण विवरण उपलब्ध कराएँ !	

संलग्न:- उपरोक्त

  
आयुक्त (आबकारी)  
**ARAVA GOPI KRISHNA**  
IAS  
Commissioner Excise  
Entt. & Luxury Tax  
Govt. of NCT of Delhi  
Vikas Bhawan, New Delhi-2

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
O/O THE COMMISSIONER OF EXCISE, ENT. & LUXURY TAX  
L- BLOCK , VIKAS BHAWAN, NEW DELHI

F.No.L-6/L-7/Misc./EX/IMFL/2020-21/ 479

Date : 26/07/2021

To

Sh. Vishesh Ravi  
Hon'ble MLA, Karol Bagh Constituency  
1-16/542, Military Road, Bapa Nagar  
Karol Bagh, New Delhi-110005

**Sub: Regarding relocation and cancellation of license application of liquor shops  
in Arya Samaj Road**

Respected Sir,

This is in reference to your letter on the subject mentioned above, I am directed to inform this department has not renewed the license of any Departmental Store(L-12) situated in Arya Samaj Road for the year 2020-21 onward.

Further, the L-7 license of M/s Shyamli Chandel situated at shop No. 5419, Arya Samaj Road, Karol Bagh, New Delhi was issued in conformity with Rule 51 of Delhi Excise Rules, 2010.

This issues with the prior approval of Competent Authority.

Yours faithfully,

*for*  
*Shuteh*  
*26/7/2021*  
Asstt. Commissioner (IMFL)  
Excise Department, GNCT of Delhi